

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

<b>S. No.</b>	<b>Name of the Act</b>	<b>Year</b>	<b>Act No.</b>
1.	Bengal Indigo Contracts Act	1836	10
2.	Bengal Bonded Warehouse Association Act	1838	5
3.	Coasting Vessels Act	1838	19
4.	Madras Rent and Revenue Sales Act	1839	7
5.	Inheritance Act	1839	30*
6.	Revenue Bombay	1842	13
7.	Revenue Commissioners, Bombay	1842	17
8.	Boundary-marks, Bombay	1846	3
9.	Bengal Land holders' Attendance Act	1848	20
10.	Madras Revenue Commissioner Act	1849	10
11.	Forfeited Deposits Act	1850	25
12.	Improvements in Towns	1850	26
13.	Indian Tolls Act	1851	8
14.	Madras City Land Revenue Act	1851	12
15.	Bombay Rent-free Estates Act	1852	11
16.	Extending Certain Act	1852	14
17.	Rent Recovery Act	1853	6
18.	Shore Nuisances (Bombay and Kolaba) Act	1853	11
19.	Bengal Bonded Warehouse Association Act	1854	5
20.	Police, Agra	1854	16
21.	Legal Representatives' Suits Act	1855	12
22.	Fatal Accidents Act	1855	13
23.	Bengal Embankment Act	1855	32
24.	Calcutta Land-revenue Act	1856	18
25.	Tobacco Duty (Town of Bombay) Act	1857	4
26.	Bengal Ghatwali Lands Act	1859	5
27.	Bengal Land-revenue Sales Act	1859	11
28.	Madras District Police Act	1859	24
29.	Societies Registration Act	1860	21
30.	Police Act	1861	5
31.	Stage-Carriages Act	1861	16
32.	Partition of Revenue-paying Estates Act	1863	19
33.	Religious Endowments Act	1863	20
34.	Waste-Lands (Claims) Act	1863	23
35.	Indian Tolls Act	1864	15
36.	Public Gambling Act	1867	3
37.	Sarais Act	1867	22
38.	Oudh Estates Act	1869	1
39.	Divorce Act	1869	4
40.	Bombay Civil Courts Act	1869	14
41.	Court-fees Act	1870	7
42.	Oudh Taluqdars' Relief Act	1870	24
43.	Cattle-trespass Act	1871	1
44.	Dehra Dun	1871	21
45.	Pensions Act	1871	23
46.	Punjab Laws Act	1872	4
47.	Indian Contract Act	1872	9

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\* Spent Act

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48.	Indian Christian Marriage Act	1872	15
49.	Madras Civil Courts Act	1873	3
50.	Government Savings Banks Act	1873	5
51.	Northern India Canal and Drainage Act	1873	8
52.	Married Women's Property Act	1874	3
53.	Laws Local Extent Act	1874	15
54.	Majority Act	1875	9
55.	Chota Nagpur Encumbered Estates Act	1876	6
56.	Bombay Revenue Jurisdiction Act	1876	10
57.	Oudh Laws Act	1876	18
58.	Broach and Kaira Incumbered Estates Act	1877	14
59.	Indian Treasure-trove Act	1878	6
60.	Northern India Ferries Act	1878	17
61.	Dekkhan Agriculturists' Relief Act	1879	17
62.	Legal Practitioners Act	1879	18
63.	Religious Societies Act	1880	1
64.	Kazis Act	1880	12
65.	Central Provinces Land-revenue Act	1881	18
66.	Negotiable Instruments Act	1881	26
67.	Indian Trusts Act	1882	2
68.	Transfer of Property Act	1882	4
69.	Indian Easements Act	1882	5
70.	Powers-of-Attorney Act	1882	7
71.	Presidency Small Cause Courts Act	1882	15
72.	Land Improvement Loans Act	1883	19
73.	Punjab District Boards Act	1883	20
74.	Explosives Act	1884	4
75.	Agriculturists' Loans Act	1884	12
76.	Births, Deaths and Marriages Registration Act	1886	6
77.	Deo Estate Act	1886	9
78.	Suits Valuation Act	1887	7
79.	Provincial Small Cause Courts Act	1887	9
80.	Bengal, Agra and Assam Civil Courts Act	1887	12
81.	Punjab Tenancy Act	1887	16
82.	Punjab Land-revenue Act	1887	17
83.	King of Oudh's Estate Act	1887	19
84.	Indian Reserve Forces Act	1888	4
85.	City of Bombay Municipal (Supplementary) Act	1888	12
86.	King of Oudh's Estate Act	1888	14
87.	Revenue Recovery Act	1890	1
88.	Charitable Endowments Act	1890	6
89.	Guardians and Wards Act	1890	8
90.	North-Western Provinces and Oudh Act	1890	20
91.	Easements (Extending Act 5 of 1882)	1891	8
92.	Moorshedabad Act	1891	15
93.	Bankers' Books Evidence Act	1891	18
94.	Bengal Military Police Act	1892	5
95.	Madras City Civil Court Act	1892	7
96.	Partition Act	1893	4
97.	Sir Dinshaw Maneckjee Petit Act	1893	6

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98.	Prisons Act	1894	9
99.	Epidemic Diseases Act	1897	3
100.	General Clauses Act	1897	10
101.	Live-stock Importation Act	1898	9
102.	Central Provinces Tenancy Act	1898	11
103.	Indian Stamp Act	1899	2
104.	Government Buildings Act	1899	4
105.	Central Provinces Court of Wards Act	1899	24
106.	Prisoners Act	1900	3
107.	Indian Tolls (Army and Air Force) Act	1901	2
108.	Works of Defence Act	1903	7
109.	Victoria Memorial Act	1903	10
110.	Ancient Monuments Preservation Act	1904	7
111.	Code of Civil Procedure	1908	5
112.	Explosive Substances Act	1908	6
113.	Central Provinces Financial Commissioner's Act	1908	13
114.	Indian Ports Act	1908	15
115.	Registration Act	1908	16
116.	Presidency Towns Insolvency Act	1909	3
117.	Anand Marriage Act	1909	7
118.	Indian Museum Act	1910	10
119.	Co-operative Societies Act	1912	2
120.	Official Trustees Act	1913	2
121.	White Phosphorus Matches Prohibition Act	1913	5
122.	Destructive Insects and Pests Act	1914	2
123.	Local Authorities Loans Act	1914	9
124.	Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10
125.	Banaras Hindu University Act	1915	16
126.	Hindu Disposition of Property Act	1916	15
127.	Destruction of Records Act	1917	5
128.	King of Oudh's Estate Validation Act	1917	12
129.	Post Office Cash Certificates Act	1917	18
130.	Usurious Loans Act	1918	10
131.	Poisons Act	1919	12
132.	Calcutta High Court (Jurisdictional Limits) Act	1919	15
133.	Provincial Insolvency Act	1920	5
134.	Charitable and Religious Trusts Act	1920	14
135.	Indian Red Cross Society Act	1920	15
136.	Aligarh Muslim University Act	1920	40
137.	Maintenance Orders Enforcement Act	1921	18
138.	Delhi University Act	1922	8
139.	Indian Naval Armament Act	1923	7
140.	Official Secrets Act	1923	19
141.	Indian Soldiers (Litigation) Act	1925	4
142.	Provident Funds Act	1925	19
143.	Sikh Gurdwaras (Supplementary) Act	1925	24
144.	Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
145.	Indian Succession Act	1925	39
146.	Indian Forest Act	1927	16
147.	Sale of Goods Act	1930	3
148.	Hindu Gains of Learning Act	1930	30
149.	Indian Partnership Act	1932	9

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150.	Murshidabad Estate Administration Act	1933	23
151.	Reserve Bank of India Act	1934	2
152.	Petroleum Act	1934	30
153.	Parsi Marriage and Divorce Act	1936	3
154.	Agricultural Produce (Grading and Marking) Act	1937	1
155.	Arya Marriage Validation Act	1937	19
156.	Muslim Personal Law ( <i>Shariat</i> ) Application Act	1937	26
157.	Insurance Act	1938	4
158.	Manoeuvres, Field Firing and Artillery Practice Act	1938	5
159.	Cutchi Memons Act	1938	10
160.	Dissolution of Muslim Marriages Act	1939	8
161.	Commercial Documents Evidence Act	1939	30
162.	Drugs and Cosmetics Act	1940	23
163.	Coffee Act	1942	7
164.	Reciprocity Act	1943	9
165.	Central Excise Act	1944	1
166.	Public Debt Act	1944	18
167.	International Monetary Fund and Bank Act	1945	47
168.	Delhi Special Police Establishment Act	1946	25
169.	Armed Forces (Emergency Duties) Act	1947	15
170.	Rubber Act	1947	24
171.	United Nations (Security Council) Act	1947	43
172.	United Nations (Privileges and Immunities) Act	1947	46
173.	Indian Nursing Council Act	1947	48
174.	Pharmacy Act	1948	8
175.	Dock Workers (Regulation of Employment) Act	1948	9
176.	Rehabilitation Finance Administration Act	1948	12
177.	Damodar Valley Corporation Act	1948	14
178.	Dentists Act	1948	16
179.	National Cadet Corps Act	1948	31
180.	Calcutta Port (Pilotage) Act	1948	33
181.	Census Act	1948	37
182.	Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41
183.	Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46
184.	Oil Fields (Regulation and Development) Act	1948	53
185.	Territorial Army Act	1948	56
186.	Central Silk Board Act	1948	61
187.	Reserve Bank (Transfer of Public Ownership) Act	1948	62
188.	Delhi and Ajmer-Merwara Land Development Act	1948	66
189.	Mangrol and Manavadar (Administration of Property) Act	1949	2
190.	Scheduled Securities (Hyderabad) Act	1949	7
191.	Seaward Artillery Practice Act	1949	8
192.	Banking Regulation Act	1949	10
193.	West Godavari District (Assimilation of Laws on Federal Subjects) Act	1949	20
194.	Chartered Accountants Act	1949	38
195.	Industrial Disputes (Banking and Insurance Companies) Act	1949	54
196.	Police Act	1949	64
197.	Central Reserve Police Force Act	1949	66

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198.	High Courts (Seals) Act	1950	7
199.	Immigrants (Expulsion from Assam) Act	1950	10
200.	Emblems and Names (Prevention of Improper Use) Act	1950	12
201.	Special Criminal Courts (Jurisdiction) Act	1950	18
202.	Transfer of Prisoners Act	1950	29
203.	Union Territories (Laws) Act	1950	30
204.	Army and Air Force (Disposal of Private Property) Act	1950	40
205.	Ajmer Tenancy and Land Records Act	1950	42
206.	Representation of the People Act	1950	43
207.	Air Force Act	1950	45
208.	Army Act	1950	46
209.	Contingency Fund of India Act	1950	49
210.	Road Transport Corporations Act	1950	64
211.	Khaddar (Protection of Name) Act	1950	78
212.	Jallianwala Bagh National Memorial Act	1951	25
213.	Visva-Bharati Act	1951	29
214.	President's Emolument and Pension Act	1951	30
215.	Finance Commission (Miscellaneous Provisions) Act	1951	33
216.	Scheduled Areas (Assimilation of Laws) Act	1951	37
217.	Marking of Heavy Packages Act	1951	39
218.	Rajghat Samadhi Act	1951	41
219.	Representation of the People Act	1951	43
220.	Assam (Alteration of Boundaries) Act	1951	47
221.	Companies (Donations to National Funds) Act	1951	54
222.	All-India Services Act	1951	61
223.	State Financial Corporations Act	1951	63
224.	Industries (Development and Regulation) Act	1951	65
225.	The Employees' Provident Funds and Miscellaneous Provisions Act	1952	19
226.	Inflammable Substances Act	1952	20
227.	Requisitioning and Acquisition of Immovable Property Act	1952	30
228.	Presidential and Vice-Presidential Elections Act	1952	31
229.	Cinematograph Act	1952	37
230.	Notaries Act	1952	53
231.	Salaries and Allowances of Ministers Act	1952	58
232.	Commissions of Inquiry Act	1952	60
233.	Reserve and Auxiliary Air Forces Act	1952	62
234.	State Armed Police Forces (Extension of Laws) Act	1952	63
235.	Forward Contracts (Regulation) Act	1952	74
236.	Scheduled Areas (Assimilation of Laws) Act	1953	16
237.	Salaries and Allowances of Officers of Parliament Act	1953	20
238.	Tea Act	1953	29
239.	Andhra State Act	1953	30
240.	Calcutta High Court (Extension of Jurisdiction) Act	1953	41
241.	Coir Industry Act	1953	45
242.	Lushai Hills District (Change of Name) Act	1954	18
243.	Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21
244.	Delivery of Books and Newspapers (Public Libraries) Act	1954	27

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245.	High Court Judges (Salaries and Conditions of Service) Act	1954	28
246.	Salary, Allowances and Pension of Members of Parliament Act	1954	30
247.	Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act	1954	31
248.	Himachal Pradesh and Bilaspur (New State) Act	1954	32
249.	Special Marriage Act	1954	43
250.	Essential Commodities Act	1955	10
251.	Protection of Civil Rights Act	1955	22
252.	State Bank of India Act	1955	23
253.	Hindu Marriage Act	1955	25
254.	Prisoners (Attendance in Courts) Act	1955	32
255.	Durgah Khawaja Saheb Act	1955	36
256.	Prize Competitions Act	1955	42
257.	Manipur (Courts) Act	1955	56
258.	Citizenship Act	1955	57
259.	University Grants Commission Act	1956	3
260.	All-India Institute of Medical Sciences Act	1956	25
261.	Hindu Succession Act	1956	30
262.	Life Insurance Corporation Act	1956	31
263.	Hindu Minority and Guardianship Act	1956	32
264.	Inter-State River Water Disputes Act	1956	33
265.	States Reorganisation Act	1956	37
266.	Bihar and West Bengal (Transfer of Territories) Act	1956	40
267.	Securities Contracts (Regulation) Act	1956	42
268.	National Highways Act	1956	48
269.	River Boards Act	1956	49
270.	Lok Sahayak Sena Act	1956	53
271.	Supreme Court (Number of Judges) Act	1956	55
272.	Khadi and Village Industries Commission Act	1956	61
273.	Jammu and Kashmir (Extension of Laws) Act	1956	62
274.	Central Sales Tax Act	1956	74
275.	Hindu Adoptions and Maintenance Act	1956	78
276.	Manipur (Village Authorities in Hill Areas) Act	1956	80
277.	Faridabad Development Corporation Act	1956	90
278.	Slum Areas (Improvement and Clearance) Act	1956	96
279.	Immoral Traffic (Prevention) Act	1956	104
280.	Women's and Children's Institutions (Licensing) Act	1956	105
281.	Copyright Act	1957	14
282.	Coal Bearing Areas (Acquisition and Development) Act	1957	20
283.	Railway Protection Force Act	1957	23
284.	Wealth-tax Act	1957	27
285.	Inter-State Corporation Act	1957	38
286.	Naga Hills-Tuensang Area Act	1957	42
287.	Public Employment (Requirement as to Residence) Act	1957	44
288.	Cantonments (Extension of Rent Control Laws) Act	1957	46
289.	Delhi Development Act	1957	61
290.	Navy Act	1957	62

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291.	Delhi Municipal Corporation Act	1957	66
292.	Mines and Minerals (Development and Regulation) Act	1957	67
293.	Gift-Tax Act	1958	18
294.	Probation of Offenders Act	1958	20
295.	Ancient Monuments and Archaeological Sites and Remains Act	1958	24
296.	Armed Forces (Special Powers) Act	1958	28
297.	<sup>1</sup> Sugar Export Promotion Act	1958	30
298.	Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41
299.	International Finance Corporation (Status, Immunities and Privileges) Act	1958	42
300.	Merchant Shipping Act	1958	44
301.	Orissa Weights and Measures (Delhi Repeal) Act	1958	57
302.	Delhi Rent Control Act	1958	59
303.	Parliament (Prevention of Disqualification) Act	1959	10
304.	Cost and Works Accountants Act	1959	23
305.	Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
306.	Arms Act	1959	54
307.	Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56
308.	Indian Statistical Institute Act	1959	57
309.	Geneva Conventions Act	1960	6
310.	Orphanages and Other Charitable Homes (Supervision and Control) Act	1960	10
311.	Bombay Reorganisation Act	1960	11
312.	Delhi Land Holdings (Ceiling) Act	1960	24
313.	International Development Association (Status, Immunities and Privileges) Act	1960	32
314.	Manipur Land Revenue and Land Reforms Act	1960	33
315.	Delhi Primary Education Act	1960	39
316.	Tripura Land Revenue and Land Reforms Act	1960	43
317.	Prevention of Cruelty to Animal Act	1960	59
318.	Preference Shares (Regulation of Dividend) Act	1960	63
319.	Acquired Territories (Merger) Act	1960	64
320.	Advocates Act	1961	25
321.	Salar Jung Museum Act	1961	26
322.	Dowry Prohibition Act	1961	28
323.	Delhi (Urban Areas) Tenants' Relief Act	1961	30
324.	Union Territories (Stamp and Court-fees Laws) Act	1961	33

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1. Repealed by Ordinance w.e.f. 15<sup>th</sup> January, 1997.

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325.	Dadra and Nagar Haveli Act	1961	35
326.	Income-tax Act	1961	43
327.	Voluntary Surrender of Salaries (Exemption from Taxation) Act	1961	46
328.	Deposit Insurance and Credit Guarantee Corporation Act	1961	47
329.	Apprentices Act	1961	52
330.	Institutes of Technology Act	1961	59
331.	Goa, Daman and Diu (Administration) Act	1962	1
332.	Hindi Sahitya Sammelan Act	1962	13
333.	National Co-operative Development Corporation Act	1962	26
334.	State of Nagaland Act	1962	27
335.	Atomic Energy Act	1962	33
336.	Extradition Act	1962	34
337.	Foreigners Law (Application and Amendment) Act	1962	42
338.	Pondicherry (Administration) Act	1962	49
339.	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
340.	Defence of India Act	1962	51*
341.	Customs Act	1962	52
342.	Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
343.	State Associated Banks (Miscellaneous Provisions) Act	1962	56
344.	Delhi Motor Vehicles Taxation Act	1962	57
345.	Warehousing Corporations Act	1962	58
346.	Marine Insurance Act	1963	11
347.	Official Languages Act	1963	19
348.	Government of Union Territories Act	1963	20
349.	Export (Quality Control and Inspection) Act	1963	22
350.	Limitation Act	1963	36
351.	Textiles Committee Act	1963	41
352.	Administrators-General Act	1963	45
353.	Specific Relief Act	1963	47
354.	Central Boards of Revenue Act	1963	54
355.	Companies (Profits) Surtax Act	1964	7
356.	Taxation Laws (Continuation and Validation of Recovery Proceedings) Act	1964	11
357.	Dakshina Bharat Hindi Prachar Sabha Act	1964	14
358.	Legal Tender (Inscribed Notes) Act	1964	28
359.	Food Corporations Act	1964	37
360.	Warehousing Corporations (Supplementary) Act	1965	20
361.	Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30
362.	Railways Employment of Members of the Armed Forces Act	1965	40

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\* Spent Act

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363.	Cardamom Act	1965	42
364.	Union Territories (Direct Election to the House of the People) Act	1965	49
365.	Seamen's Provident Fund Act	1966	4
366.	Asian Development Bank Act	1966	18
367.	Delhi High Court Act	1966	26
368.	Railway Property (Unlawful Possession) Act	1966	29
369.	Punjab Reorganisation Act	1966	31
370.	Police Forces (Restriction of Rights) Act	1966	33
371.	Post-Graduate Institute of Medical Education and Research, Chandigarh Act	1966	51
372.	Jawaharlal Nehru University Act	1966	53
373.	Seeds Act	1966	54
374.	Land Acquisition (Amendment and Validation) Act	1967	13
375.	Passports Act	1967	15
376.	Unlawful Activities (Prevention) Act	1967	37
377.	Jammu and Kashmir Representation of the People (Supplementary) Act	1968	3
378.	Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24
379.	Central Laws (Extension to Jammu and Kashmir) Act	1968	25
380.	Pondicherry (Extension of Laws) Act	1968	26
381.	Civil Defence Act	1968	27
382.	Enemy Property Act	1968	34
383.	Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36
384.	Insecticides Act	1968	46
385.	Border Security Force Act	1968	47
386.	Central Industrial Security Force Act	1968	50
387.	Judges (Inquiry) Act	1968	51
388.	Essential Service Maintenance Act	1968	59 *
389.	Legislative Assembly of Nagaland (Change in Representation) Act	1968	61
390.	President (Discharge of Functions) Act	1969	16
391.	Registration of Births and Deaths Act	1969	18
392.	Union Territories (Separation of Judicial and Executive Functions) Act	1969	19
393.	Foreign Marriage Act	1969	33
394.	Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
395.	Khuda Bakhsh Oriental Public Library Act	1969	43
396.	Oaths Act	1969	44
397.	Assam Reorganisation (Meghalaya) Act	1969	55
398.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	5
399.	Haryana and Punjab Agricultural Universities Act	1970	16
400.	Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28
401.	Patents Act	1970	39
402.	State of Himachal Pradesh Act	1970	53
403.	Medical Termination of Pregnancy Act	1971	34
404.	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40

\* Spent Act

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405.	Defence and Internal Security of India Act	1971	42*
406.	Emergency Risks (Goods) Insurance Act	1971	50*
407.	Emergency Risks (Under-Takings) Insurance Act	1971	51*
408.	Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56
409.	Naval and Aircraft Prize Act	1971	59
410.	Prevention of Insults to National Honour Act	1971	69
411.	Contempt of Courts Act	1971	70
412.	Manipur (Hill Areas District Council) Act	1971	76
413.	North-Eastern Area (Reorganisation) Act	1971	81
414.	Delhi Sikh Gurdwaras Act	1971	82
415.	North-Eastern Council Act	1971	84
416.	Marine Products Export Development Authority Act	1972	13
417.	Newspapers (Price Control) Act	1972	15*
418.	Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
419.	Architects Act	1972	20
420.	Taxation Laws (Extension to Jammu and Kashmir) Act	1972	25
421.	National Service Act	1972	28
422.	Delhi Lands (Restriction on Transfer) Act	1972	30
423.	Diplomatic Relations (Vienna Convention) Act	1972	43
424.	Antiquities and Art Treasures Act	1972	52
425.	Wild Life (Protection) Act	1972	53
426.	General Insurance Business (Nationalisation) Act	1972	57
427.	Former Secretary of State Service Officers (Conditions of Service) Act	1972	59
428.	Carriage by Air Act	1972	69
429.	Richard son and Crud das Limited (Acquisition and Transfer of Undertakings) Act	1972	78
430.	Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	2
431.	Delhi School Education Act	1973	18
432.	North-Eastern Hill University Act	1973	24
433.	Authoritative Texts (Central Laws) Act	1973	50
434.	Delhi Urban Art Commission Act	1974	1
435.	Water (Prevention and Control of Pollution) Act	1974	6
436.	Economic Offences (Inapplicability of Limitation) Act	1974	12
437.	University of Hyderabad Act	1974	39
438.	Interest-tax Act	1974	45
439.	Oil Industry (Development) Act	1974	47
440.	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52
441.	East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54
442.	Sick Textile Undertakings (Nationalisation) Act	1974	57
443.	Tobacco Board Act	1975	4
444.	Tokyo Convention Act	1975	20
445.	Rampur Raza Library Act	1975	22
446.	Delhi Sales Tax Act	1975	43
447.	Customs Tariff Act	1975	51
448.	Election Laws (Extension to Sikkim) Act	1976	10

\* Spent Act

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449.	Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act	1976	13
450.	Bonded Labour System (Abolition) Act	1976	19
451.	Regional Rural Banks Act	1976	21
452.	High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act	1976	57
453.	Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
454.	Betwa River Board Act	1976	63
455.	Life Insurance Corporation (Modification of Settlement) Act	1976	72
456.	Disturbed Areas (Special Courts) Act	1976	77
457.	Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act	1976	80
458.	Parliamentary Proceedings (Protection of Publication) Act	1977	15
459.	Salary and Allowances of Leaders of Opposition in Parliament Act	1977	33
460.	Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
461.	Interest Act	1978	14
462.	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
463.	Coast Guard Act	1978	30
464.	Metro Railways (Construction of Works) Act	1978	33
465.	Delhi Police Act	1978	34
466.	Press Council Act	1978	37
467.	Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
468.	Coconut Development Board Act	1979	5
469.	Union Duties of Excise (Distribution) Act	1979	24
470.	Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
471.	Prevention of Black marketing and Maintenance of Supplies of Essential Commodities Act	1980	7
472.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40
473.	Essential Services Maintenance (Assam) Act	1980	41
474.	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
475.	Brahmaputra Board Act	1980	46
476.	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act	1980	52
477.	Hotel-Receipts Tax Act	1980	54
478.	Company Secretaries Act	1980	56
479.	Jute Companies (Nationalisation) Act	1980	62
480.	National Security Act	1980	65
481.	Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Act	1980	67
482.	Van (Sanrakshan Evam Samvardhan) Adhinyam	1980	69
483.	Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act	1980	70
484.	Air (Prevention and Control of Pollution) Act	1981	14
485.	High Court and Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act	1981	26

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

486.	Export-Import Bank of India Act	1981	28
487.	British India Corporation Limited (Acquisition of Shares) Act	1981	29
488.	Dalmia Dadriment Limited (Acquisition and Transfer of Undertakings) Act	1981	31
489.	Essential Services (Maintenance) Act	1981	40*
490.	Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
491.	Anti-Apartheid (United Nations Convention) Act	1981	48
492.	National Bank for Agriculture and Rural Development Act	1981	61
493.	African Development Fund Act	1982	1
494.	Sugar Development Fund Act	1982	4
495.	Chit Funds Act	1982	40
496.	Governors (Emoluments, Allowances and Privileges) Act	1982	43
497.	State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
498.	Suppression of Unlawful Acts Against Safety of Civil Aviation Act	1982	66
499.	African Development Bank Act	1983	13
500.	Emigration Act	1983	31
501.	Punjab Disturbed Areas Act	1983	32
502.	Chandigarh Disturbed Areas Act	1983	33
503.	Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
504.	<sup>1</sup> Illegal Migrants (Determination by Tribunals) Act	1983	39
505.	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48
506.	Prevention of Damage to Public Property Act	1984	3
507.	Asiatic Society Act	1984	5
508.	Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
509.	Indian Veterinary Council Act	1984	52
510.	Terrorist Affected Areas (Special Courts) Act	1984	61
511.	Family Courts Act	1984	66
512.	National Capital Region Planning Board Act	1985	2
513.	Calcutta Metro Railway (Operation And Maintenance) Temporary Provisions Act	1985	10
514.	Administrative Tribunals Act	1985	13
515.	Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21
516.	Handlooms (Reservation of Articles for Production) Act	1985	22
517.	Indira Gandhi National Open University Act	1985	50
518.	Pondicherry University Act	1985	53
519.	Intelligence Organisations (Restriction on Rights) Act	1985	58
520.	Judges (Protection) Act	1985	59

\* Spent Act

1. The Act has been struck down by the Hon'ble Supreme Court in Sarbananda Sonowal vs Union of India on December, 2006.

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

521.	<sup>1</sup> Narcotic Drugs and Psychotropic Substances Act	1985	61
522.	Inland Waterways Authority of India Act	1985	82
523.	Agricultural and Processed Food Products Export Development Authority Act	1986	2
524.	Spices Board Act	1986	10
525.	Muslim Women (Protection of Rights on Divorce) Act	1986	25
526.	Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
527.	Environment (Protection) Act	1986	29
528.	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30
529.	State of Mizoram Act	1986	34
530.	National Security Guard Act	1986	47
531.	Delhi Apartment Ownership Act	1986	58
532.	Indecent Representation of Women (Prohibition) Act	1986	60
533.	Child and Adolescent Labour (Prohibition and Regulation) Act	1986	61
534.	State of Arunachal Pradesh Act	1986	69
535.	Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
536.	Goa, Daman and Diu Mining Concession (Abolition and Declaration as Mining Leases) Act	1987	16
537.	Goa, Daman and Diu Reorganisation Act	1987	18
538.	Expenditure-tax Act	1987	35
539.	National Dairy Development Board Act	1987	37
540.	Legal Services Authorities Act	1987	39
541.	All India Council for Technical Education Act	1987	52
542.	National Housing Bank Act	1987	53
543.	Railway Claims Tribunal Act	1987	54
544.	Chandigarh (Delegation of Powers) Act	1988	2
545.	Commission of Sati (Prevention) Act	1988	3
546.	Special Protection Group Act	1988	34
547.	Religious Institutions (Prevention of Misuse) Act	1988	41
548.	Prohibition of Benami Property Transactions Act	1988	45
549.	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
550.	Prevention of Corruption Act	1988	49
551.	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Act	1988	51
552.	Auroville Foundation Act	1988	54
553.	Jamia Millia Islamia Act	1988	58
554.	Motor Vehicles Act	1988	59
555.	National Highways Authority of India Act	1988	68
556.	Assam University Act	1989	23
557.	Railways Act	1989	24
558.	Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	1989	33
559.	Nagaland University Act	1989	35
560.	Small Industries Development Bank of India Act	1989	39
561.	National Commission for Women Act	1990	20

1. 61(1985) S.32-A is declared unconstitutional to the extent it takes away the right of the court to suspend the sentence of person convicted under the Act.

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

562.	Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
563.	Prasar Bharati (Broad casting Corporation of India) Act	1990	25
564.	Public Liability Insurance Act	1991	6
565.	Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
566.	Places of Worship (Special Provisions) Act	1991	42
567.	Government of National Capital Territory of Delhi Act	1992	1
568.	Destructive Insects and Pests (Amendment and Validation) Act	1992	12
569.	Securities and Exchange Board of India Act	1992	15
570.	Cess and Other Taxes on Minerals (Validation) Act	1992	16
571.	National Commission for Minorities Act	1992	19
572.	Foreign Trade (Development and Regulation) Act	1992	22
573.	Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27
574.	Rehabilitation Council of India Act	1992	34
575.	Indo-Tibetan Border Police Force Act	1992	35
576.	Central Agricultural University Act	1992	40
577.	Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41
578.	Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
579.	Gold Bonds (Immunities and Exemptions) Act	1993	25
580.	Multimodal Transportation of Goods Act	1993	28
581.	Acquisition of Certain Area at Ayodhya Act	1993	33
582.	SAARC Convention (Suppression of Terrorism) Act	1993	36
583.	Central Laws (Extension to Arunachal Pradesh) Act	1993	44
584.	Tezpur University Act	1993	45
585.	Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46
586.	Recovery of Debts Due to Banks and Financial Institutions Act	1993	51
587.	National Commission for Safai Karamcharis Act	1993	64
588.	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act	1993	65
589.	Public Records Act	1993	69
590.	National Council for Teacher Education Act	1993	73
591.	Kalakshetra Foundation Act	1994	6
592.	Protection of Human Rights Act	1994	10
593.	Manipur Panchayati Raj Act	1994	26
594.	Transplantation of Human Organs Act	1994	42
595.	Manipur Municipalities Act	1994	43
596.	New Delhi Municipal Council Act	1994	44

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

597.	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45
598.	Airports Authority of India Act	1994	55
599.	Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
600.	Babasaheb Bhimrao Ambedkar University Act	1994	58
601.	Cable Television Networks (Regulation) Act	1995	7
602.	Textile Undertakings (Nationalisation) Act	1995	39
603.	Unified Waqf Management, Empowerment, Efficiency and development Act	1995	43
604.	Technology Development Board Act	1995	44
605.	Depositories Act	1996	22
606.	Arbitration and Conciliation Act	1996	26
607.	Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
608.	Maulana Azad National Urdu University Act	1997	2
609.	Mahatma Gandhi Antarashtriy Hindi Vishwavidyalaya Act	1997	3
610.	Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Act	1997	7
611.	Lalit kala Akademi (Taking Over of Management) Act	1997	17
612.	Telecom Regulatory Authority of India Act	1997	24
613.	Vice-President's Pension Act	1997	30
614.	Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31
615.	National Institute of Pharmaceutical Education and Research Act	1998	13
616.	Lotteries (Regulation) Act	1998	17
617.	Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act	1999	5
618.	Urban Land (Ceiling and Regulation) Repeal Act	1999	15
619.	Central Industrial Security Force (Amendment and Validation) Act	1999	40
620.	Insurance Regulatory and Development Authority Act	1999	41
621.	Foreign Exchange Management Act	1999	42
622.	National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44
623.	Trade Marks Act	1999	47
624.	Geographical Indications of Goods (Registration and Protection) Act	1999	48
625.	Mizoram University Act	2000	8
626.	Designs Act	2000	16
627.	Information Technology Act	2000	21
628.	Madhya Pradesh Reorganisation Act	2000	28
629.	Uttar Pradesh Reorganisation Act	2000	29
630.	Bihar Reorganisation Act	2000	30
631.	Chemical Weapons Convention Act	2000	34
632.	Semi-conductor Integrated Circuits Layout-Design Act	2000	37
633.	Coal India (Regulation of Transfer and Validation) Act	2000	45
634.	Central Road Fund Act	2000	54
635.	Indian Council of World Affairs Act	2001	29
636.	Advocates' Welfare Fund Act	2001	45
637.	Energy Conservation Act	2001	52
638.	Protection of Plant Varieties and Farmer's Right Act	2001	53

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

639.	Delimitation Act	2002	33
640.	Haj Committee Act	2002	35
641.	Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act	2002	36
642.	Multi-State Co-operative Societies Act	2002	39
643.	Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act	2002	54
644.	Unit Trust of India (Transfer of Undertaking and Repeal) Act	2002	58
645.	Metro Railway (Operation and Maintenance) Act	2002	60
646.	Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act	2002	69
647.	Competition Act	2003	12
648.	Control of National Highways (Land and Traffic) Act	2003	13
649.	Prevention of Money Laundering Act	2003	15
650.	Offshore Areas Mineral (Development and Regulation) Act	2003	17
651.	Biological Diversity Act	2003	18
652.	Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act	2003	34
653.	Electricity Act	2003	36
654.	Fiscal Responsibility and Budget Management Act	2003	39
655.	Central Vigilance Commission Act	2003	45
656.	Repatriation of Prisoners Act	2003	49
657.	Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
658.	Sick Industrial Companies (Special Provisions) Repeal Act	2004	1
659.	Prevention of Terrorism (Repeal) Act	2004	26
660.	National Commission for Minority Educational Institutions Act	2005	2
661.	Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14
662.	Weapons of Mass Destruction and Their Delivery Systems (Prohibition of Unlawful Activities) Act	2005	21
663.	Right to Information Act	2005	22
664.	Coastal Aquaculture Authority Act	2005	24
665.	University of Allahabad Act	2005	26
666.	Bihar Value Added Tax Act	2005	27
667.	Special Economic Zones Act	2005	28
668.	Private Security Agencies (Regulation) Act	2005	29
669.	Credit Information Companies (Regulation) Act	2005	30
670.	Mahatma Gandhi National Rural Employment Guarantee Act	2005	42
671.	Protection of Women from Domestic Violence Act	2005	43
672.	<sup>1</sup> National Tax Tribunal Act	2005	49
673.	State Emblems of India (Prohibition of Improper Use) Act	2005	50
674.	Disaster Management Act	2005	53
675.	Manipur University Act	2005	54
676.	Andhra Pradesh Legislative Council Act	2006	1

1. The Act has been struck down by the Hon'ble Supreme Court in Madras Bar Association Vs. Union of India and Aur. on 25th September, 2014.

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

677.	Commissions for Protection of Child Rights Act	2006	4
678.	Petroleum and Natural Gas Regulatory Board Act	2006	19
679.	Delhi Laws (Special Provisions) Act	2006	22*
680.	Micro, Small and Medium Enterprises Development Act	2006	27
681.	National Institute of Fashion Technology Act	2006	28
682.	Food Safety and Standards Act	2006	34
683.	Actuaries Act	2006	35
684.	Government Securities Act	2006	38
685.	Cantonments Act	2006	41
686.	Pondicherry (Alteration of Name) Act	2006	44
687.	Assam Rifles Act	2006	47
688.	Uttaranchal (Alteration of Name) Act	2006	52
689.	Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act	2007	2
690.	Central Educational Institutions (Reservation in Admission) Act	2007	5
691.	Prohibition of Child Marriage Act	2007	6
692.	English and Foreign Languages University Act	2007	7
693.	Rajiv Gandhi University Act	2007	8
694.	Tripura University Act	2007	9
695.	Sikkim University Act	2007	10
696.	Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
697.	National Rural Employment Guarantee (Extension to Jammu and Kashmir) Act	2007	23
698.	National Institutes of Technology Act.	2007	29
699.	Warehousing (Development and Regulation) Act	2007	37
700.	Carriage by Road Act	2007	41
701.	National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43*
702.	Tyre Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
703.	Payment of Settlement Systems Act	2007	51
704.	Indira Gandhi National Tribal University Act	2007	52
705.	Sashastra Seema Bal Act	2007	53
706.	Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
707.	Armed Forces Tribunal Act	2007	55
708.	Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
709.	Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry Act	2008	19
710.	Indian Maritime University Act	2008	22
711.	Airports Economic Regulatory Authority of India Act	2008	27
712.	National Investigation Agency Act	2008	34
713.	Gram Nyayalayas Act	2009	4
714.	Limited Liability Partnership Act	2009	6
715.	Collection of Statistics Act	2009	7
716.	South Asian University Act	2009	8

\* Spent Act

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

717.	National Jute Board Act	2009	12
718.	National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24*
719.	Central Universities Act	2009	25
720.	Prevention and Control of Infections and Contagious Diseases in Animals Act	2009	27
721.	Right of Children to Free and Compulsory Education Act	2009	35
722.	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2009	40*
723.	Legal Metrology Act	2010	1
724.	Tamil Nadu Legislative Council Act	2010	16
725.	National Green Tribunal Act	2010	19
726.	Clinical Establishment (Registration and Regulation) Act	2010	23
727.	Land Port Authority of India Act	2010	31
728.	Civil Liability for Nuclear Damage Act	2010	38
729.	Nalanda University Act	2010	39
730.	Foreign Contribution (Regulation) Act	2010	42
731.	National Capital Territory of Delhi Laws (Special Provision) Act	2011	5*
732.	Coinage Act	2011	11
733.	Orissa (Alteration of Name) Act	2011	15
734.	National Capital Territory of Delhi Laws (Special Provision) Second Act	2011	20
735.	Factoring Act	2012	12
736.	Academy of Scientific and Innovation Research Act	2012	13
737.	Protection of Children from Sexual Offences Act	2012	32
738.	Rajiv Gandhi National Institute of Youth Development Act	2012	35
739.	National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
740.	Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act	2013	14
741.	Companies Act	2013	18
742.	National Food Security Act	2013	20
743.	Pension Fund Regulatory and Development Authority Act	2013	23
744.	Prohibition of Employment as Manual Scavengers and their Rehabilitation Act	2013	25
745.	Rajiv Gandhi National Aviation University Act	2013	26
746.	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30
747.	Lokpal and Lokayukt as Act	2014	1
748.	Andhra Pradesh Reorganisation Act	2014	6
749.	Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act	2014	7

\* Spent Act

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

750.	National Institute of Design Act	2014	18
751.	Indian Institute of Information Technology Act	2014	30
752.	School of Planning and Architecture Act	2014	37
753.	<sup>1</sup> National Judicial Appointments Commission Act	2014	40
754.	Coal Mines (Special Provisions) Act	2015	11
755.	Repealing and Amending Act	2015	17
756.	Repealing and Amending (Second) Act	2015	19
757.	Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act	2015	22
758.	Juvenile Justice (Care and Protection of Children) Act	2016	2
759.	Commercial Courts Act	2016	4
760.	Bureau of Indian Standards Act	2016	11
761.	Real Estate (Regulation and Development) Act	2016	16
762.	National Waterways Act	2016	17
763.	Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act	2016	18
764.	Repealing and Amendment Act	2016	23
765.	Anti-Hijacking Act	2016	30
766.	Insolvency and Bankruptcy Code	2016	31
767.	Dr. Rajendra Prasad Central Agricultural University Act	2016	32
768.	Regional Centre for Biotechnology Act	2016	36
769.	Compensatory Afforestation Fund Act	2016	38
770.	Rights of Persons with Disabilities Act	2016	49
771.	Specified Bank Notes (Cessation of Liabilities) Act	2017	2
772.	Mental Healthcare Act	2017	10
773.	Central Goods and Services Act	2017	12
774.	Integrated Goods and Services Tax Act	2017	13
775.	Union Territory Goods and Services Tax Act	2017	14
776.	Goods and Services (Compensation to States) Act	2017	15
777.	Human Immunodeficiency Virus and acquired Immune Deficiency Syndrome (Prevention and Control Act)	2017	16
778.	Footwear Design and Development Institute Act	2017	20
779.	Admiralty (Jurisdiction and Settlement of Maritime Claims) Act	2017	22
780.	Indian Institutes of Information Technology (Public-Private Partnership) Act	2017	23
781.	Central Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	26
782.	Integrated Goods and Services tax (Extension to Jammu and Kashmir) Act	2017	27
783.	Indian Institute of Management Act	2017	33
784.	Repealing and Amendment Act	2018	2
785.	Indian Institute of Petroleum and Energy Act	2018	3
786.	Repealing and Amendment (Second) Act	2018	4

1. The Act has been struck down by the Hon'ble Supreme Court of India in Supreme Court Advocates-on Record Association & Anr. Vs. Union of India on 16th October, 2015.

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

787.	Fugitive Economic Offenders Act	2018	17
788.	National Commission for Backward Classes (Repeal) Act	2018	24
789.	National Sports University Act	2018	25
790.	Central Education Institutions (Reservation in Teacher's Cadre) Act	2019	10
791.	India International Arbitration Centre Act	2019	17
792.	Muslim Women (Protection of Rights on Marriage) Act	2019	20
793.	Banning of Unregulated Deposit Schemes Act	2019	21
794.	Code On Wages Act	2019	29
795.	National Medical Commission Act	2019	30
796.	Repealing and Amending Act	2019	31
797.	Jammu and Kashmir Reorganisation Act	2019	34
798.	Consumer Protection Act	2019	35
799.	Transgender Persons (Protection of Rights) Act	2019	40
800.	Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export Transport, Sale, Distribution, Storage and Advertisement) Act	2019	42
801.	Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Act	2019	44
802.	National Capital Territories of Delhi (Recognition of Property Right of Residents in Unauthorised Colonies Act	2019	45
803.	Recycling of Ships Act	2019	49
804.	International Financial Services Centers Authority Act	2019	50
805.	Direct Tax Vivadse Vishwas Act	2020	3
806.	Central Sanskrit Universities Act	2020	5
807.	National Commission for Indian System of Medicine Act	2020	14
808.	National Commission for Homoeopathy Act	2020	15
809.	Institute of Teaching and Research In Ayurveda Act	2020	16
810.	Jammu and Kashmir Official Languages Act	2020	23
811.	Bilateral Netting Qualified Financial Contracts Act	2020	30
812.	Rashtriya Raksha University Act	2020	31
813.	National Forensic Sciences University Act	2020	32
814.	The Industrial Relations Code	2020	35
815.	Code on Social Security	2020	36
816.	The Occupational Safety, Health and Working Conditions Code	2020	37
817.	Major Port Authorities Act	2021	1
818.	National Commission For Allied and Health care Professions Act	2021	14
819.	National Bank For Financing Infrastructure And Development Act	2021	17
820.	National Institutes of Food Technology, Entrepreneurship And Management Act	2021	19
821.	Marine Aids to Navigation Act	2021	20
822.	Inland Vessels Act	2021	24
823.	The Essential Defence Services Act	2021	25*

\* Spent Act

**CHRONOLOGICAL LIST OF CENTRAL ACTS**

824.	Commission For Air Quality Management National Capital Region and Adjoining Areas Act	2021	29
825.	Tribunal Reforms Act	2021	33
826.	Farm Laws Repeal Act	2021	40
827.	Dam Safety Act	2021	41
828.	Assisted Reproductive Technology (Regulation) Act	2021	42
829.	Surrogacy (Regulation) Act	2021	47
830.	Criminal Procedure (Identification) Act	2022	11
831.	Indian Antarctic Act	2022	13
832.	Maritime Anti-Piracy Act	2023	3
833.	National Dental Commission Act	2023	21
834.	The Digital Personal Data Protection Act	2023	22
835.	Anusandhan National Research Foundation Act	2023	25
836.	National Nursing and Midwifery Commission Act	2023	26
837.	Inter-Services Organisations (Command, Control and Discipline) Act	2023	28
838.	Mediation Act	2023	32
839.	Repealing and Amending Act	2023	37
840.	Post Office Act	2023	43
841.	Telecommunication Act	2023	44
842.	Bharatiya Nyaya Sanhita	2023	45
843.	Bharatiya Nagarik Suraksha Sanhita	2023	46
844.	Bharatiya Sakshya Adhinyam	2023	47
845.	Chief Election Commissioner and Other Election Commissioners (Appointment, Conditions of Service and Term of Office) Act	2023	49
846.	Provisional Collection of Taxes Act	2023	50
847.	Press and Registration of Periodicals Act	2023	51
848.	Public Examination (Prevention of Unfair Means) Act	2024	1
849.	Bharatiya Vayuan Adhinyam	2024	16
850.	“Tribhuvan” Sahkari University Act	2025	11
851.	Boilers Act	2025	12
852.	Immigration and Foreigner Act	2025	13
853.	Mussalman Waqf (Repeal) Act	2025	15
854.	Protection of Interests in Aircraft Objects Act	2025	17
855.	Bills of Lading Act	2025	18
856.	Carriage of Goods by Sea Act	2025	19
857.	The National Sports Governance Act	2025	25
858.	The Health Security se National Security Cess Act	2025	35
859.	Repealing and Amending Act	2025	37